

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 16th November, 2017

No **HC.VII-104 (Pt.-II)/2011/5705/A ###** On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate the following Public Prosecutors / Additional Public Prosecutors / Advocates from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a one-day Conference, scheduled to be held on **25.11.2017** in the Assam Administrative Staff College, Khanapara, Guwahati-22

ASSAM			
SL. NO.	NAME	DESIGNATION	DISTRICT/SUB DIVISION
1	Sri Ashok Kr. Choubey	Public Prosecutor	Tinsukia
2	Sri Brajendrajeet Kakoti	Addl. Public Prosecutor	Tinsukia
3	Smti. Reshmi Singh	Addl. Public Prosecutor	Tinsukia
4	Sri Bir Bahadur Yadav	Addl. Public Prosecutor	Tinsukia
5	Sri Rupam Chandra Das	Addl. Public Prosecutor	Tinsukia
6	Smti. Jugamaya Phukan	Addl. Public Prosecutor	Tinsukia
7	Sri. Ranjit Dutta	Addl. Public Prosecutor	Margherita
8	Mrs. Chinmoyee Dutta	Addl. Public Prosecutor	Dibrugarh
9	Sri Rupendra Mohan Das	Public Prosecutor	Cachar Silchar
10	Sri Dharmananda Deb	Addl. Public Prosecutor	Cachar Silchar
11.	Sri Pradip Kumar Patowa	Addl. Public Prosecutor	Cachar Silchar
12.	Saukat Sultana	Addl. Public Prosecutor	Cachar Silchar
13.	Sri Sanjay Dey	Addl. Public Prosecutor	Lakhipur
14.	Sri Jubon Mohan Das	Public Prosecutor	Jorhat
15.	Anima Baruah	Addl. Public Prosecutor	Jorhat
16.	Sri Jaigneswar Saikia	Public Prosecutor	Lakhimpur, North Lakhimpur

17.	Sri Prasanta Dutta	Addl. Public Prosecutor	Lakhimpur, North Lakhimpur
18.	Sri Prasanta Hiloidari	Addl. Public Prosecutor	Dhakuakhana
19.	Sri Munin Ch. Baruah	Public Prosecutor	Sonitpur, Tezpur
20.	Sri Prayag Kumar Sarma	Addl. Public Prosecutor	Sonitpur, Tezpur
21.	Sri Pradeep Kr. Baruah	Addl. Public Prosecutor	Sonitpur, Tezpur
22.	Sri Kamal Gogoi	Addl. Public Prosecutor	Sonitpur, Tezpur
23.	Smt. Ranjana Chakravorty	Addl. Public Prosecutor	Sonitpur, Tezpur
24.	Sri Manada Ranjan Das	Addl. Public Prosecutor	Sonitpur, Tezpur
25.	Smti. Nibha Rahman	Addl. Public Prosecutor	Sonitpur, Tezpur
26.	Sri Jagneswar Bordoloi	Addl. Public Prosecutor	Biswnath Chariali
27.	Sri Dharendra Nath Barman	Public Prosecutor	Nalbari
28.	Sri Mrigen Das	Addl. Public Prosecutor	Nalbari
29.	Shri Jwngsar Basumatary	Addl. Public Prosecutor	Kokrajhar
30.	Sri Niranjana Roy	Public Prosecutor	Kokrajhar
31.	Sri Robin Basumatary	Addl. Public Prosecutor	Kokrajhar
32.	Sri Rana Basumatary	Addl. Public Prosecutor	Gossaigaon
33.	Smt. Pritishree Deka	Public Prosecutor	Kamrup (Amingaon)
34.	Sri Nitu Moni Bezbaruah	Addl. Public Prosecutor	Kamrup (Amingaon)
35.	Mrs. Chandrawali Khound Goswami	Addl. Public Prosecutor	Kamrup (Amingaon)
36.	Sri Amal Kumar Baruah	Addl. Public Prosecutor	Kamrup (Amingaon)
37.	Sarifuddin Ahmed	Addl. Public Prosecutor	Rangia
38.	Sri Hiranya Kr. Choudhury	Addl. Public Prosecutor	Rangia
39.	Sri Debajit Saikia	Addl. Public Prosecutor	Rangia
40.	Sri Aditya Kumar Borah	Public Prosecutor	Sivasagar
41.	Sri Binod Kumar Dhanuka	Addl. Public Prosecutor	Sivasagar
42.	Sri Lalit Baruah	Addl. Public Prosecutor	Nazira
43.	Sri Phatik Ch. Barua	Public Prosecutor	Dhemaji
44.	Sri Prasanta Konch	Addl. Public Prosecutor	Dhemaji
45.	Sri Bijoy Kr. Das	Public Prosecutor	Goalpara

46.	Sri Nawab Nazmul Islam	Addl. Public Prosecutor	Goalpara
47.	Sri Neelkamal Nath	Addl. Public Prosecutor	Goalpara
48.	Sri Maniruj Zaman	Public Prosecutor	Dhubri
49.	Sri Kazi Abdul Hussain	Addl. Public Prosecutor	Dhubri
50.	Sri Uttam Kr. Sarkar	Addl. Public Prosecutor	Dhubri
51.	Sri Bandhu Ram Basumatary	Addl. Public Prosecutor	Dhubri
52.	Sri Abdul Kalam	Public Prosecutor	Morigaon
53.	Nurul Amin Choudhury	Addl. Public Prosecutor	Morigaon
54.	Prachurjya Hazarika	Addl. Public Prosecutor	Morigaon
55.	Sri Ratan Kr. Deb	Public Prosecutor	Karimganj
56.	Smt. Rebi Roy	Addl. Public Prosecutor	Karimganj
57.	Sri Paritosh Kr. Das	Addl. Public Prosecutor	Karimganj
58.	Smt. Nirmalya Dutta Roy	Addl. Public Prosecutor	Karimganj
59.	Shri Harekrishna Deka	Public Prosecutor	Kamrup (M)
60.	Smt. Minati Saikia	Addl. Public Prosecutor	Kamrup (M)
61.	Sri Girin Das	Addl. Public Prosecutor	Kamrup (M)
62.	Shri Phanindra Nath Gogoi	Addl. Public Prosecutor	Kamrup (M)
63.	Sri Bhupen Ch. Bhattacharyya	Addl. Public Prosecutor	Kamrup (M)
64.	Shri Narayan Sarma	Addl. Public Prosecutor	Kamrup (M)
65.	Sri Mina Kanta Sarma	Addl. Public Prosecutor	Kamrup (M)
66.	Sri Pradip Konwar	Addl. Public Prosecutor	Kamrup (M)
67.	Shri Dwipendra Kumar Kotoky	Addl. Public Prosecutor	Kamrup (M)
68.	Sri Ajoy Chakraborty	Public Prosecutor	Dima-Hasao, Haflong
69.	Md. F.A. Chowdhury	Addl. Public Prosecutor	Dima-Hasao, Haflong
70.	Sri Amarjyoti Saikia	Addl. Public Prosecutor	Hojai
71.	Sri Utpal Ch. Das	Addl. Public Prosecutor	Hojai
72.	Shri Ujjal Kr. Das.	Public Prosecutor	Hailakandi
73.	Smti. Monika Deb	Addl. Public Prosecutor	Hailakandi
74.	Sri Philiman Baskey	Public Prosecutor	Udalguri

75.	Sri Arabinda Basumatary	Addl. Public Prosecutor	Udalguri
76.	Sri Premeswar Sharma	Public Prosecutor	Darrang
77.	Sri Dulal Kumar Ghosh	Addl. Public Prosecutor	Darrang
78.	Smt. Minati Deka	Addl. Public Prosecutor	Darrang
79.	Smt. Deepa Saikia	Addl. Public Prosecutor	Nagaon
80.	Smt. Roola Tamulee Phukan	Addl. Public Prosecutor	Nagaon
81.	Ms. Lovely Bora	Addl. Public Prosecutor	Nagaon
82.	Sri Prasanta Kr. Nath	Addl. Public Prosecutor	Nagaon
83.	Sri Hemanta Kr. Bhuyan	Addl. Public Prosecutor	Nagaon
84.	Sri Manash Ch. Das	Addl. Public Prosecutor	Kaliabar
85.	Sri Dilip Kumar Deka	Public Prosecutor	Karbi Anglong
86.	Smti. Rubi Sarkar	Addl. Public Prosecutor	Karbi Anglong
87.	Smti. Rumi Borah Neog	Addl. Public Prosecutor	Karbi Anglong
88.	Sri Dhurbajyoti Rajkhowa	Addl. Public Prosecutor	Golaghat
89.	Smti . Ranjna Bhattacharjya	Addl. Public Prosecutor	Golaghat
90.	Sri Dhurbajyoti Konwar	Addl. Public Prosecutor	Golaghat
91.	Sri Narendra Nath Hazarika	Addl. Public Prosecutor	Golaghat
92.	Smti Ranjana Rani Dutta	Addl. Public Prosecutor	Bongaigaon
93.	Smti Himani Adhikary	Addl. Public Prosecutor	Bongaigaon
94.	Shri Gautam Choudhury	Addl. Public Prosecutor	Abhayapuri
95.	Smt. Nandita Basumatary	Addl. Public Prosecutor	Chirang
96.	Sri Prabin Dev Roy	Addl. Public Prosecutor	Bijni
97.	Sri Jyoti Prasad Das	Addl. Public Prosecutor	Barpeta
98.	Sri Malek Ali Ahmed	Addl. Public Prosecutor	Barpeta
99.	Smt. Priti Das	Addl. Public Prosecutor	Barpeta

NAGALAND		
SL. NO.	NAME	DESIGNATION
1	Marlemba	Public Prosecutor
2	Hutoi Yeptthomi	Public Prosecutor
3	Kathu Rengma	Public Prosecutor
4	Vikhozo Vitsu	P.O Vigilance
5	Kenile Kent	Addl. Public Prosecutor
6	Apong Thongliu	Addl. Public Prosecutor
7	Mhabemo	Addl. Public Prosecutor
8	Sashilemba	Addl. Public Prosecutor
9	Sentila Aier	Addl. Public Prosecutor
10	Bendangienla	Addl. Public Prosecutor

MIZORAM			
SL. NO	NAME	DESIGNATION	DISTRICT/SUB DIVISION
1	R.C. Thanga	Public Prosecutor	Aizawl
2	H. Lalmuankima	Addl. Public Prosecutor	Aizawl
3	K. Lalremruati	Addl. Public Prosecutor	Aizawl
4	Lily Parmawii	Addl. Public Prosecutor	Aizawl
5	Lalremthangi	Addl. Public Prosecutor	Aizawl
6	C. Lalremruati	Addl. Public Prosecutor	Aizawl
7	R. Lalremruata	Addl. Public Prosecutor	Aizawl
8	Z.D.L. Pianmawia	Public Prosecutor/ Spl. PP	Lunglei
9	C. Vanlalmuani	Addl. Public Prosecutor/ Spl. PP	Lunglei
10	Malsawmdawngliana	APP/Spl. PP	Lunglei
11	J.S Beizawzilai (FTC)	Addl. Public Prosecutor	Saiha
12	Zothanpuia Chawngthu	Addl. Public Prosecutor/ Spl. PP	Champhai
13	R. Zomuanpuia	Addl. Public Prosecutor	Kolasib
14	A. K. Rokhum	Public Prosecutor/ Addl. AG.	Gauhati High Court, Aizawl Bench
15	Linda L. Fambawl	Addl. Public Prosecutor	Gauhati High Court, Aizawl Bench

ARUNACHAL PRADESH		
SL. NO.	NAME	DESIGNATION
1	Shri Kholi Tado	Public Prosecutor, Gauhati High Court, Itanagar Permanent Bench

2	Smti. Mama Rang	Addl. Public Prosecutor, Gauhati High Court, Itanagar Permanent Bench
3.	Mr. Tadu Bayor	Advocate
4.	Mr. Minki Boje	Advocate
5.	Ms. Hage Laxmi,	Govt. Panel Advocate
6.	Ms. Jaya Doji	Advocate
7.	Mr. Taja Garam	Advocate
8.	Mr. Marconi Doji	Advocate

The details of the programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The nominated Public Prosecutors / Additional Public Prosecutors / Advocates are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No.HC.VII-104 (Pt.-II)/2011/5706 - 5722/A, dated 16.11.2017
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Registrar (Vigilance / Admn.) Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Karbi Anglong / Dima Hasao

He / she is requested to ensure circulation of the Notification to the nominated Public Prosecutors / Additional Public Prosecutors of his / her respective District accordingly.

The nominated participants may be informed that their travelling expenses for attending the Conference will be borne by the Judicial Academy, Assam. Expenditures will be

reimbursed to the participants on production of bills / vouchers etc.

For accommodation, the participants may send their request by e-mail at [(accommodationjaa@gmail.com)] or Contact Shri H.K. Hazarika at Mob. No. 9401101361]

8. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun

He / she is requested to ensure circulation of the Notification to the nominated Public Prosecutors / Additional Public Prosecutors / Advocates of his / her respective State accordingly.

The nominated participants may be informed that their travelling expenses for attending the Conference will be borne by the Judicial Academy, Assam. Expenditures will be reimbursed to the participants on production of bills / vouchers etc.

For accommodation, the participants may send their request by e-mail at [(accommodationjaa@gmail.com)] or Contact Shri H.K. Hazarika at Mob. No. 9401101361]

9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. The Research Officer, Judicial Academy, Assam.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

16.11.17
Registrar (Judicial)